IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. 436/2016

IN THE MATTER OF:

Saint Gobain Indian Pvt. Ltd.

... Applicant/petitioner

Vs.

M/s. Variations Designs Pvt. Ltd.

.... Respondent

Order under Section 433(e), 434 & 439 of the Companies Act

Order delivered on 07.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner :

Mr. Parveen Kumar Aggarwal, Advocate

For the Respondent

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ORDER

Learned Counsel for the petitioner has not filed adequate set of paper books. Needful shall be done within four days.

List the matter for arguments on 14th September, 2017.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

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07.09.2017 V Sethi